GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

RAJYA SABHA UNSTARRED QUESTION NO. 2092 ANSWERED ON 7TH AUGUST, 2025

TELECOM EXPANSION IN RURAL AND SEMI-URBAN AREAS

2092 SHRI RATANJIT PRATAP NARAIN SINGH:

Will the Minister of Communications be pleased to state:

- (a) whether Government is implementing policies to accelerate rural telecom penetration and expand 5G services across the country, if so, the details thereof;
- (b) the manner in which these initiatives are expected to enhance digital connectivity, service quality, and economic participation in rural and semi-urban areas;
- (c) whether steps are being taken to ensure that affordable mobile services remain accessible to low-income users despite rising demand and technological upgrades, if so, the details thereof; and
- (d) the manner in which the growth in mobile services is being leveraged to promote digital inclusion, financial access, and employment opportunities for the common man?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT (DR. PEMMASANI CHANDRA SEKHAR)

- (a) to (d) To increase telecommunication connectivity in remote and rural areas, the Government has funded several projects through Digital Bharat Nidhi (DBN), which inter-alia, includes following:
 - i. Comprehensive Telecom Development Plan (CTDP) for mobile connectivity in the North Eastern Region, Andaman & Nicobar islands and Lakshadweep islands.
 - ii. Scheme for providing mobile services in Left Wing Extremism (LWE) affected areas and Aspirational Districts.
 - iii. 4G Saturation Project for providing 4G mobile services in uncovered villages.
 - iv. Amended BharatNet project to provide broadband connectivity to the Gram Panchayats (GPs) and villages.

Additionally, the Government has taken several policy initiatives for proliferation of 5G services across the country and to make available affordable services to users. These initiatives, inter alia, include the following:

- i. Auction of spectrum for 5G mobile services.
- ii. Financial reforms to rationalize Adjusted Gross Revenue (AGR), Bank Guarantees (BGs) and interest rates.
- iii. Removal of Spectrum Usage Charges for spectrum acquired in auction of 2022 and thereafter.

- iv. Simplification of procedure for SACFA (Standing Advisory Committee on Radio Frequency Allocations) clearance.
- v. Launch of GatiShakti Sanchar portal and RoW(Right of Way) Rules to streamline RoW permissions for installation of telecom infrastructure.
- vi. Time-bound permission for use of street furniture for installation of small cells and telecommunication line.

The telecom connectivity and 5G services have proliferated across the country. With the availability of high speed mobile network, there has been increased adoption of online banking services, e-commerce, online education as well as online government services among the users across all sections of society including those in rural and semi-urban areas.
